

(c) Project-wise details of amount spent under Peripheral Development Schemes/ Corporate Social Responsibility undertaken by RSP, SAIL within Sundergarh District and outside of the Sundergarh District are given as under :

Sl. No.	Name of the Schemes	Amount Spent (Rs. in Lakhs)	
		Within the Sundergarh Distt.	Outside the Sundergarh Distt.
1.	Infrastructure Development	898.63	0.00
2.	Income Generation	278.19	0.00
3.	Water Supply and Sanitation	154.28	0.00
4.	Education	212.30	4.75
5.	Development of Slums in Industrial Town, Rourkela	72.64	0.00
6.	Health Care	289.19	34.35
7.	Flood Relief	0.00	61.32
8.	Miscellaneous	75.12	0.00

**Incident of accidents at Burnpur unit**

2444. SHRI R.C. SINGH: Will the Minister of STEEL be pleased to state :

(a) whether it is a fact that a large number of accidents have taken place at the Burnpur unit of IISCO during the last two years;

(b) if so, the number of such accidents, casualties in these accidents and the details of compensation paid; and

(c) the companies which were given contract for the construction works and the reasons for frequent accidents at the worksites?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP): (a) and (b) Details of fatal and non fatal accidents occurred in 2008 and 2009 at ISP Burnpur is as given below:

Category	2008		2009	
	Regular	Contract	Regular	Contract
Fatal	3	1	—	3
Non Fatal	12	8	6	4
TOTAL	15	9	6	7

In case of contract labour, compensation is covered under Employee State Insurance (ESI) and paid by ESI Corporation, In case of regular employees, compensation is paid as per Company Policy/Workmen Compensation Act.

(c) The work for Modernisation and Expansion at ISP in under implementation and the work has been awarded to the following major companies:

- McNally Bharat, Kolkata
- Giprokoks/Mcnally Bharat/BEC
- Outotec GmbH, Germany/L&T
- POSCO E&C/Nagarjuna
- SMS-Demag/Bridge and Roof
- Siemens VAI, Austria
- Shapoorji Pallonji
- Nagarjuna Construction
- SMS Meer, Germany/Techno Fab
- Danieli & C, Italy/Shriram EPC
- BHEL

The reasons for the accidents were *inter-alia* due to fall from height, impact of moving objects/machinery, rail-road fatalities, burns/explosion, gas poisoning, electrocution and suffocation.

MR. CHAIRMAN: The House is adjourned till 12 o'clock.

(The House then adjourned at two minutes past eleven of the clock.)

12.00 Noon

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The House reassembled at twelve of the clock,  
MR. DEPUTY CHAIRMAN in the Chair.

**RE: DEMAND FOR MINISTER'S RESIGNATION**

MR. DEPUTY CHAIRMAN: Papers to be laid on the Table. (*Interruptions*).

SHRI RAVI SHANKAR PRASAD (Bihar): Sir, we have requested for the resignation of Shri Shashi Tharoor. (*Interruptions*).

SHRI S.S. AHLUWALIA (Jharkhand): Sir, in the morning also we have raised this issue. (*Interruptions*).

श्री वृजभूषण तिवारी (उत्तर प्रदेश) : सर, उनके खिलाफ भ्रष्टाचार का मुकदमा दर्ज होना चाहिए  
...(व्यवधान)...

श्री पुरुषोत्तम खोडाभाई रुपाला (गुजरात) : सर, थरूर का मामला जरूरी है।...(व्यवधान)...